Annexure-1 Name of the corporate debtor: T & U Systems Automobiles Private Limited; Date of commencement of CIRP: 09.01.2024 and order received/communicated on 29.01.2024; List of creditors as on: 25.06.2024																
						List	of secured financ	al creditors b	longing to any	class of cre	ditors (Amount i	in ₹)				
SL No.	Name of creditor	Details of claim received			Details of claim admitted								Amount of any mutual	Amount of claim	Amount of claim	
		Date of receipt	Amount claime	ed Amou claim admitt		Nature of claim	Amount covered by security interest	Amount cove by guarantee	red Whether related par		voting share in	contingent claim	dues, that may be set- off	not admitted	under verification	any
NIL																
Annexure-2 Name of the corporate debtor: T & U Systems Automobiles Private Limited ; Date of commencement of CIRP; 09.01.2024 order received/communicated on 29.01.2024; List of creditors as on: 25.06.2024																
List of unsecured financial creditors belonging to any class of creditors (Amount in ₹)																
SL No.	creditor	Details of claim Deta		Details of claim a	ails of claim admitted						Amount of contingent	Amount of any me dues, that may be		not Amount of under verifi		if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature	of claim	Amount co by guarante		d in Co	oting share	claim	off				
			•	•					NIL			•		•	•	